

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.2818
TO BE ANSWERED ON 12TH March, 2021**

PROMOTION OF AYURVEDIC TREATMENT

2818. SHRI DEVENDRA SINGH BHOLE:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government is taking any measures to promote Ayurvedic treatment along with allopathic treatment;
- (b) if so, the details thereof; and
- (c) the details of cities in which Ayurvedic facilities are being provided by the Government, State/UT-wise and district-wise?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF YOUTH AFFAIRS AND
SPORTS AND ADDITIONAL CHARGE OF MINISTER OF STATE (IC) OF THE
MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI KIREN RIJJU)**

(a) & (b): The National Health Policy 2017, envisages mainstreaming of AYUSH with the Healthcare Delivery System. Mainstreaming of AYUSH is one of the strategies in National Health Mission (NHM) as well which seeks to provide accessible, affordable and quality health care in order to improve the existing health care delivery system.

Government of India has adopted a strategy of Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling choice to the patients for different systems of medicines under single window. The engagement of AYUSH Doctors / paramedics and their training is supported by the Department of Health & Family Welfare, while the support for AYUSH infrastructure, equipment / furniture and medicines are provided by Ministry of AYUSH under National AYUSH Mission (NAM).

(c): The details of Ayurvedic Hospitals/ Dispensaries under State/ Union Territory and Central Government Health Scheme are given at Annexure-I. The State/ UT wise details of Ayurvedic Hospitals and Dispensaries run by the field organizations of the Ministry of AYUSH, Ayurveda dispensaries under the Ministry of Labour are given at Annexure-II. District wise data is not maintained.

Annexure-I

Details of Hospitals/ Dispensaries under State/ Union Territory and CGHS.

S. No.	State/ Union Territory	No. of Hospitals	No. of Dispensaries	No. of CGHS Hospitals	No. of CGHS Dispensaries
1.	Andhra Pradesh	3	467	-	-
2.	Arunachal Pradesh	10	17	-	-
3.	Assam	1	380	-	-
4.	Bihar	5	1082	-	1
5.	Chhattisgarh	11	956	-	-
6.	Delhi	2	40	1	13
7.	Goa	1	96	-	-
8.	Gujarat	42	560	-	1
9.	Haryana	4	459	-	-
10.	Himachal Pradesh	33	1150	-	-
11.	Jammu & Kashmir	1	240	-	-
12.	Jharkhand	1	220	-	-
13.	Karnataka	170	592	-	2
14.	Kerala	126	806	-	1
15.	Madhya Pradesh	40	1496	-	-
16.	Maharashtra	70	466	-	5
17.	Manipur	2	0	-	-
18.	Meghalaya	3	7	-	-
19.	Mizoram	1	2	-	-
20.	Nagaland	1	0	-	-
21.	Odisha	8	624	-	1
22.	Punjab	5	489	-	-
23.	Rajasthan	117	3580	-	1
24.	Sikkim	1	2	-	-
25.	Tamil Nadu	2	99	-	1
26.	Telangana	9	418	-	2
27.	Tripura	2	37	-	-
28.	Uttar Pradesh	2104	2104	-	4
29.	Uttarakhand	402	142	-	-
30.	West Bengal	6	502	-	1
31.	A&N Island	1	13	-	-
32.	Chandigarh	1	14	-	-
33.	D&N Haveli	0	1	-	-
34.	Daman & Diu	1	6	-	-
35.	Lakshadweep	0	8	-	-
36.	Puducherry	0	27	-	-

Annexure-II

Details of Ayurvedic Hospitals/ Dispensaries run by the field organizations of the M/o AYUSH and Ayurveda Dispensaries under M/o Labour.

S. No.	State/ Union Territory	No. of Hospitals/ Dispensaries under field organizations of Ministry of AYUSH		No. of Dispensaries under ESI, Ministry of Labour
		Hospitals	Dispensaries	
1.	Andhra Pradesh	1	-	6
2.	Arunachal Pradesh	1	8	-
3.	Assam	-	11	1
4.	Bihar	-	1	3
5.	Chhattisgarh	-	-	-
6.	Delhi	2	4	21
7.	Goa	-	-	1
8.	Gujarat	1	8	48
9.	Haryana	-	-	6
10.	Himachal Pradesh	-	1	1
11.	Jammu & Kashmir	1	-	1
12.	Jharkhand	-	-	2
13.	Karnataka	1	1	3
14.	Kerala	1	1	14
15.	Madhya Pradesh	1	-	1
16.	Maharashtra	2	-	9
17.	Manipur	-	-	-
18.	Meghalaya	2	1	-
19.	Mizoram	-	-	-
20.	Nagaland	-	1	-
21.	Odisha	1	-	2
22.	Punjab	-	1	9
23.	Rajasthan	3	2	3
24.	Sikkim	-	5	-
25.	Tamil Nadu	-	1	9
26.	Telangana	-	-	5
27.	Tripura	-	-	-
28.	Uttar Pradesh	-	1	12
29.	Uttarakhand	-	1	-
30.	West Bengal	1	-	5
31.	A&N Island	-	1	-
32.	Chandigarh	-	-	-
33.	D&N Haveli	-	-	-
34.	Daman & Diu	-	-	-
35.	Lakshadweep	-	-	-
36.	Puducherry	-	-	-

Note:- In addition, there are 43 Dispensaries under Ministry of Railways and 11 Dispensaries under Ministry of Coal.
